

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.35/94

Dated the 22nd day of June, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M.Sasidharan,  
Central Excise Department,  
Changnacherry Range, Perunna,  
Changnacherry.

.. Applicant

(By Advocate Mr.M.Rajagopalan)

vs.

1. The Collector of C.Ex & Customs,  
I.S. Press Road, Kochi-18.
2. The Defence Pension Disbursing Officer,  
Thiruvananthapuram,  
Vazhuthacad, Thiruvananthapuram-14.
3. The Chief Controller of Defence Accounts(Pension),  
Allahabad.

... Respondents

(By Advocate Mr.Sebastian rep. ACGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Learned counsel appearing for applicant at our request, seeks leave to withdraw the application on instructions from his client, with freedom to move this Tribunal afresh, should occasion arise. Reserving freedom to do so, leave is granted and the application is dismissed as withdrawn. No costs.

Dated the 22nd June, 1994.

*P.V.Venkatakrishnan*  
P.V.VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

*Chettur Sankaran Nair*

CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN